GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.1715 TO BE ANSWERED ON 9TH MARCH, 2021

SHORTAGE OF OBSTETRICIANS AND GYNAECOLOGISTS IN THE COUNTRY 1715 SHRI RAJMANI PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that there is a provision for the constitution of the medical board under the Medical Termination of Pregnancy Act and it is proposed to have a obstetrician-gynaecologist as a member
- (b) whether it is also a fact that on an average, there is a shortage of 80 per cent of obstetricians and gynaecologists in Indian States and Union Territories and 100 per cent in Arunachal, Meghalaya, Mizoram, and Sikkim
- (c) if so, the manner in which the medical board will be formed without a doctor and
- (d) the timeline by when the shortage of obstetric gynecologists will overcome?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): The Medical Termination of Pregnancy (MTP) Amendment Bill 2021 has provision for constitution of Medical Board with gynecologist as a member, which presently has been passed by Lok Sabha on 17th March 2020.
- (b) to (d): Overall, there is a 75% shortfall of Obstetricians and Gynecologists at CHCs in States and Union Territories as per Rural Health Statistics (RHS), 2019 report. States/ UTs wise details including Arunachal Pradesh, Meghalaya, Mizoram and Sikkim regarding availability of Obstetricians and Gynecologists at CHCs in rural areas may be seen at Annexure.

Health is a state subject. Under National Health Mission, financial and technical support is provided to all the States/UTs in terms of human resource, drugs, diagnostics etc. as per their requirements posed in the annual Program Implementation Plans (PIPs).

	OBSTETRICIANS & GYNAECOLOGISTS at CHCs in Rural Areas					
S. No.	State/UT	(As on 31st March, 2019) Required Sanctioned In Position Vacant Shortfall				
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	140	126	102	24	38
2	Arunachal Pradesh	63	NA	3	NA	60
3	Assam	177	NA	82	NA	95
4	Bihar	150	NA	30	NA	120
5	Chhattisgarh	170	170	18	152	152
6	Goa	5	2	1	1	4
7	Gujarat	362	88	48	40	314
8	Haryana	115	18	6	12	109
9	Himachal Pradesh	87	NA	1	NA	86
10	Jammu & Kashmir	84	87	64	23	20
11	Jharkhand	171	171	29	142	142
12	Karnataka	198	198	158	40	40
13	Kerala	227	12	18	*	209
14	Madhya Pradesh	309	309	30	279	279
15	Maharashtra	364	244	211	33	153
16	Manipur	23	1	0	1	23
17	Meghalaya	28	NA	2	NA	26
18	Mizoram	9	NA	0	NA	9
19	Nagaland	21	NA	1	NA	20
20	Odisha	377	383	117	266	260
21	Punjab	89	123	25	98	64
22	Rajasthan	571	276	105	171	466
23	Sikkim	2	NA	0	NA	2
24	Tamil Nadu	385	NA	25	NA	360
25	Telangana	85	244	103	141	*
26	Tripura	18	NA	1	NA	17
27	Uttarakhand	67	68	4	64	63
28	Uttar Pradesh	679	524	115	409	564
29	West Bengal	348	287	51	236	297
30	A& N Islands	4	3	0	3	4
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	2	0	0	0	2
33	Daman & Diu	0	0	0	0	0
34	Delhi	0	0	0	0	0
35	Lakshadweep	3	0	0	0	3
36	Puducherry	2	0	1	*	1
	All India/ Total	5335	3334	1351	2135	4002
Notes:	All India figures for Vacancy of UTs					
*:	Surplus					
	One per Community Health Co	entre as per IPHS norm	S			